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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 622 of 2024

In the matter of:

Varun Gulati

Applicant

Vs.

State of Haryana &Ors.

Respondents

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**Filed by Advocate Soni Singh
On behalf of Central Pollution Control Board**

Place: Delhi

Dated: 18.11.2025

5584

INSPECTION REPORT OF CETPs
(10 MLD & 16 MLD) located at Sonipat

carried out by
CENTRAL POLLUTION CONTROL BOARD

on
7th October 2025

In compliance of Hon'ble NGT order dated 25.08.2025

In O.A. No. 622/2024,

Varun Gulati vs State of Haryana & Ors

REPORT ON VERIFICATION OF COMPLIANCE IN REFERENCE TO DISCLOSURES MADE BY HSPCB IN PROGRESS REPORT DATED 23.08.2025 REGARDING 10 MLD & 16 MLD CETP IN BARHI SONIPAT IN COMPLIANCE TO HON'BLE NGT ORDER DATED 25.08.2025 IN O.A. NO. 622/2024 IN THE MATTER OF VARUN GULATI VS STATE OF HARYANA & ORS.

1. NGT order dated 25.08.2025

Hon'ble NGT vide order dated 25.08.2025 in OA No. 622/2024 in the matter of Varun Gulati Vs State of Haryana & Ors. directed the following (ANNEXURE-I):

"5. The Central Pollution Control Board (CPCB) is required to ascertain the status of compliance by 16 and 10 MLD CETPs by cross-checking the disclosures made by HSPCB in the current progress Report. CPCB is not a party in this OA, hence oral prayer made by the Learned Counsel appearing for the applicant to implead CPCB through Member Secretary as respondent is allowed. Learned Counsel for the applicant is permitted to amend the cause title and serve the newly added respondent-CPCB. "

"6. The CPCB will collect the samples of inlet and discharge of 16 and 10 MLD CETPs in question to verify compliance with PETP standards and submit the analysis Report at least one week before the next date of hearing. CPCB will also verify final mode of disposal of treated effluents from both CETPs and the other disclosures made in the Report of HSPCB dated 23.08.2025 and respond to the same in the next Report. "

2. Background

In compliance to Hon'ble NGT order dated 28.05.2024 a joint committee comprising of officials from Central Pollution Control Board (CPCB) & Haryana State Pollution Control Board (HSPCB) carried out the monitoring of Common Effluent Treatment Plants (CETPs) both 10MLD & 16MLD, Drain No 6, storm water drain and inspection of the units located in Barhi Industrial area during July-August,2024. The joint committee report dated 03.01.2025 was filed before the Tribunal.

Subsequently, in above mentioned matter, HSPCB has filed the progress report dated 23.08.2025 in respect of two CETPs. The salient observations of HSPCB progress report are as follows:

- i. 10 MLD CETP is meeting the standards since March 2025; except June 2025 where the discharge was exceeding the standards prescribed for TDS.
- ii. 16 MLD CETP is meeting the prescribed standards since 15.07.2025 except one sample collected on 19.07.2025 which exceeded the BOD discharge standards.
- iii. Environmental compensation of Rs. 2,52,00,000/- has been imposed on 16 MLD CETP Barhi.
- iv. Additionally, the environmental compensation of Rs. 1,20,00,000/- has been imposed jointly on 16 and 10 MLD CETPs.
- v. Prosecution for 16 MLD CETP for violating the discharge standards has been launched before the Court of Chief Judicial Magistrate, Sonipat.

3. COMPLIANCE OF THE HON'BLE NGT ORDER DATED 25.08.2025 by CPCB

In compliance of Hon'ble NGT order, a team of CPCB officials from Head Office-Delhi and Regional Directorate-Chandigarh carried out visit to Barhi CETPs, Sonipat on 07.10.2025 to verify the compliance of CETPs as well as disclosures made by HSPCB in progress report dated 23.08.2025 regarding 10 MLD & 16 MLD CETP in Barhi Sonipat. Team of official comprises of the following:

- i. Ms. Reena Satavan, Scientist 'E' CPCB, Delhi
- ii. Mr. Vipin Kumar, Project Scientist -III, CPCB, Delhi
- iii. Mr. Aakash Mishra, Scientist 'B', CPCB RD Chandigarh

Sampling was carried out for performance evaluation of CETPs. The details of sample collected by team are as follows:

- i. Inlet, outlet & other units of both CETPs,
- ii. Pump sump (Pit) at storm water pumping station

Samples were analysed at CPCB Head Office laboratory.

Effluent conveyance system:

Common infrastructure consisting of underground pipeline & Main Pumping Station (MPS) has been provided for collection & conveyance of trade effluent & domestic wastewater to 02 nos. of CETPs installed in HSIIDC Industrial Area, Barhi. Around 15 MLD (avg. inlet flow as per September, 2025 data) of mixed effluent is received at CETP pumping station. Around 32 % (Avg. 4.8 MLD) of received mixed effluent is transferred to 10 MLD CETP & the rest is being transferred to 16 MLD CETP existing in the same premises for treatment.

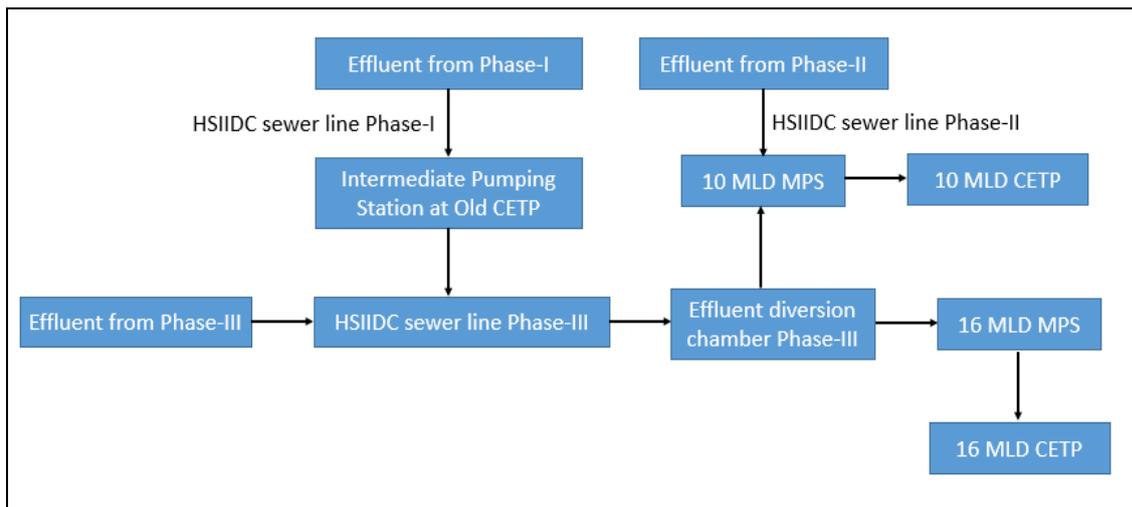


Figure 1: Layout of effluent conveyance system

The report comprises of following sections:

- A. Detailed inspection reports of both CETPs (10MLD & 16MLD)
- B. Compliance status of disclosures made by HSPCB in progress report dated 23.08.2025
- C. Compliance status of recommendations as per joint committee report dated 03.01.2025

A. Detailed inspection reports of both CETPs (10MLD & 16MLD)

Inspection of 10 MLD CETP

General details & Regulatory compliance:

1.	Name/Location of CETP (full address)	:	10 MLD CETP HSIIDC Industrial Area, Barhi, Sonipat
2.	Coordinates	:	29.103778, 77.030053
3.	Consent	Yes/No/Applied	Validity (Period)
	Air /Water	Yes	Expired on 31.03.2025
	Hazardous waste authorization	No	
	NOC from Haryana Water Resources Authority	No	-

Operation detail:

4.	Year of commissioning: March, 2024
5.	CETP designed parameters: BOD-550 mg/l, COD-1550 mg/l, TSS-1200 mg/l, O&G-100 mg/l, Color-400 Hazen, pH: 5.5-9.0
6.	Utilized Capacity: As per inlet logbook data (1 st September – 6 th October 2025): 4.84 MLD <i>Remark: Operating at around 48% of its design capacity due to unavailability of trade effluent.</i>
7.	Actual treatment during visit: Based on instantaneous inlet flow of 320 m ³ /hr i.e. around 7.6 MLD, however the utilized capacity of CETP was about 5 MLD (as per the log book data) against the design capacity of 10MLD.
8.	Fresh water source: 02 bore wells (common for 16 MLD and 10 MLD CETPs) without any flowmeter and logbook for groundwater abstraction.

9.	<p>Treatment technology:</p> <p>CETP treatment technology comprises of Dissolved Air Flotation (DAF) Physico-chemical treatment, Secondary biological treatment with Anoxic Tank (SBR) followed by tertiary filtration system (Pressure Sand Filter).</p> <p>Dosing of chemicals (coagulants & flocculants) was being carried out as advance primary-treatment for removal of suspended organics. Secondary biological treatment in form of SBR was provided for removal of dissolved organics. Tertiary filtration system was provided for further polishing of treated effluent.</p>										
10.	<p>Physico-chemical treatment:</p> <p>Dosing system & Flash mixture units were provided for dosing & mixing of chemicals (coagulant & flocculant) at following rates;</p> <p>Ferrous sulphate dosing @ 170 ppm</p> <p>PAC dosing – @700-800 ppm</p> <p>Polyelectrolyte dosing @ 2.4 ppm</p>										
11.	<p>Disinfection technology:</p> <p>Chlorination-based disinfection system installed but found not operational. It is pertinent to mention here that HSPCB has not prescribed outlet standard for TC/FC to CETP.</p>										
12.	<p>Status of Online Monitoring System (OCEMS):</p> <ul style="list-style-type: none"> • OCEMS installed and found operational, reading at 15:00 P.M. on 07.10.2025: <table border="1" style="width: 100%; border-collapse: collapse; margin-top: 5px;"> <thead> <tr> <th style="text-align: left;">Parameters</th> <th style="text-align: center;">pH</th> <th style="text-align: center;">TSS (mg/l)</th> <th style="text-align: center;">BOD (mg/l)</th> <th style="text-align: center;">COD (mg/l)</th> </tr> </thead> <tbody> <tr> <td style="text-align: left;">Values</td> <td style="text-align: center;">7.78</td> <td style="text-align: center;">12.4</td> <td style="text-align: center;">5</td> <td style="text-align: center;">34.9</td> </tr> </tbody> </table>	Parameters	pH	TSS (mg/l)	BOD (mg/l)	COD (mg/l)	Values	7.78	12.4	5	34.9
Parameters	pH	TSS (mg/l)	BOD (mg/l)	COD (mg/l)							
Values	7.78	12.4	5	34.9							

Sludge management & disposal:

13.	<p>Details of sludge dewatering unit:</p> <p>04 nos. of centrifuge provided for sludge dewatering. Found operational during visit.</p>
	<p>Average quantity of sludge generated as per logbook (Kg/day):</p> <p>775 Kg/day dewatered sludge on wet basis (Based on logbook data of September 2025)</p>
	<p>Method of sludge disposal:</p> <p>Agreement made with authorized sludge disposal facility i.e. M/s Gujarat Enviro Protection and Infrastructure Private Limited (GEPIL).</p>

	CETP provided copy of Form-10 dated 16.09.2025. As per provided data, 64 MT dewatered sludge was provided to GEPIL for treatment and disposal.
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Compliance status, Recommendations & Action taken:

14.	<p>Compliance status:</p> <ol style="list-style-type: none"> 1. Analysis results of samples collected from CETP inlet shows pH-7.5 (against norm of 6-9), BOD-304 mg/l (against norm of 500 mg/l), COD-732 mg/l (against norm of 1400 mg/l), TSS-123 mg/l (against norm of 1500 mg/l), FDS-504 mg/l (against norm of 2100 mg/l) and Oil & Grease-BDL (against norm of 15 mg/l). Raw effluent received at CETP inlet was meeting the inlet standards prescribed by HSPCB for all parameters. 2. Analysis results of samples collected from CETP outlet shows pH-8 (against norm of 6-9), BOD-40 mg/l (against norm of 30 mg/l), COD-84 mg/l (against norm of 250 mg/l), TSS-16 mg/l (against norm of 100 mg/l), FDS- 372 mg/l (against norm of 2100 mg/l) and Oil & Grease-BDL (against norm of 10 mg/l). Values of heavy metals found within the prescribed limits. Characteristics of effluent from CETP Outlet shows non-compliance w.r.t. BOD only.
15.	<p>Major issues:</p> <ol style="list-style-type: none"> 1. Sludge was being dumped on lined open area within the CETP premises. 2. Disinfection system not working.
16.	<p>Recommendations:</p> <p>CETP operating agency is recommended to ensure following:</p> <ol style="list-style-type: none"> 1. Obtain valid consent to operate (CTO) under Air/Water acts from HSPCB. 2. Obtain Authorization under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 from HSPCB. 3. Provide designated shaded place for storage of dried sludge. 4. Obtain NOC from Haryana Water Resources Authority (HWRA) for abstraction of groundwater from existing borewell within premises. 5. Shall engage skilled technical manpower to ensure proper operation and maintenance of CETP to consistently meet the consented norms.

Laboratory analysis results of CETP Inlet and Outlet (10 MLD CETP, Barhi)

S. no.	Parameter	CETP Inlet	Inlet standards prescribed by HSPCB	CETP Outlet	Discharge norms	Compliance status
1.	pH	7.5	6-9	7.9	6-9	Complying
2.	BOD (mg/L)	304	500	40	30	Non-Complying
3.	COD (mg/L)	732	1400	84	250	Complying
4.	TSS (mg/L)	123	1500	16	100	Complying
5.	TDS (mg/L)	2228	-	2120	-	Complying
6.	FDS (mg/L)	504	2100	372	2100	Complying
7.	NH ₃ -N (mg/L)		-	BDL	50	Complying
8.	Oil & Grease (mg/L)	BDL	15	BDL	10	Complying
9.	Chloride (mg/L)		-	450	1000	Complying
10.	Phosphate		-	BDL	5	Complying
11.	Phenolic compound (mg/L)			BDL	1	Complying
12.	NO ₃ -N (mg/L)		-	6.17	10	Complying
13.	Sulphate (mg/L)		-	236	1000	Complying
14.	Sulphide (mg/L)			BDL	2	Complying
15.	Antimony (mg/L)		-	0.049	-	Complying
16.	Arsenic (mg/L)		-	BDL	0.2	Complying
17.	Cadmium (mg/L)		-	BDL	0.05	Complying
18.	Chromium (mg/L)		-	0.012	-	Complying
19.	Cobalt (mg/L)		-	BDL	-	Complying
20.	Copper (mg/L)		-	0.019	3	Complying
21.	Iron (mg/L)		-	0.298	3	Complying
22.	Lead (mg/L)		-	BDL	0.1	Complying
23.	Manganese (mg/L)		-	0.172	2	Complying
24.	Nickel (mg/L)		-	0.023	3	Complying
25.	Selenium (mg/L)		-	BDL	0.05	Complying
26.	Vanadium (mg/L)		-	BDL	0.2	Complying
27.	Zinc (mg/L)		-	0.013	5	Complying
28.	Mercury (µg/L)		-	BDL	0.01	Complying

Inspection Report of 16 MLD CETP, HSIIDC Industrial Area, Barhi, Sonipat**General details & Regulatory compliance:**

1.	Name/Location of CETP	:	16 MLD CETP HSIIDC Industrial Area, Barhi, Sonipat
2.	Coordinates	:	29.10102, 77.0322
3.	Consent		Yes/No/Applied
	Air /Water		Applied
	Hazardous waste authorization		Applied
			Validity (Period)
			Expired on 30/09/2023
			Expired on 30/09/2023

NOC from Haryana Water Resources Authority	No	-
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Operation detail:

4.	Year of commissioning: 2017			
5.	CETP designed parameters: BOD-750 mg/l, COD-1500 mg/l, TSS-600 mg/l, O&G-100 mg/l			
6.	Utilized Capacity: As per inlet logbook data (9 th September – 6 th October 2025): 10.8 MLD			
7.	Actual treatment during visit: Based on instantaneous inlet flow of 652 m ³ /hr i.e. around 15.6 MLD, however the utilized capacity of CETP was about 11 MLD (as per the log book data above) against the design capacity of 16MLD.			
8.	Fresh water source: 02 bore wells (common for 16 MLD and 10 MLD CETPs) without any flowmeter and logbook for groundwater abstraction.			
9.	Treatment technology: CETP treatment technology comprises of Dissolved Air Flotation (DAF) Physico-chemical treatment, Secondary biological treatment with Anoxic Tank (SBR) followed by tertiary filtration system (Gravity Sand Filter). Dosing of chemicals (coagulants & flocculants) was being carried out as advance primary-treatment for removal of suspended organics. Secondary biological treatment in form of SBR was provided for removal of dissolved organics. Tertiary filtration system (Gravity Sand Filter) was provided for further polishing of treated effluent for removal of residual organics.			
10.	Disinfection technology: Chlorination-based disinfection system installed but not operational.			
11.	Status of Online Monitoring System (OCEMS): OCEMS found installed at CETP outlet and connected with CPCB/ SPCB servers.			
	Parameters	pH	TSS (mg/l)	BOD (mg/l)
	Reading	8.27	133	28.3
	OCEMS reading during visit			
12.	Upgradation plan: CETP has recently installed mechanical screen at CETP inlet, new Dissolve Air Flotation unit (DAF) before physico-chemical treatment for			

	removal of suspended solids. Also filter media & diffuser in SBR basin has been changed.
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Sludge management & disposal:

13.	<p>Details of sludge dewatering unit:</p> <p>04 nos. of centrifuge provided for sludge dewatering (02 for biological sludge and 02 for primary sludge)</p>
	<p>Average quantity of sludge generated as per logbook (Kg/day):</p> <p>09m³/day dewatered sludge on wet basis (Based on logbook data of September 2025)</p>
	<p>Method of sludge disposal:</p> <p>Agreement made with authorized sludge disposal facility i.e. M/s Gujarat Enviro Protection and Infrastructure Private Limited (GEPIL).</p> <p>CETP provided copy of Form-10 dated 24.06.2025 As per provided data, 45.64 MT dewatered sludge was provided to GEPIL for treatment and disposal.</p>

Compliance status & Recommendations & Action taken:

14.	<p>Compliance status:</p> <ol style="list-style-type: none"> 1. Analysis results of samples collected from CETP inlet shows pH-7.3 (against norm of 6-9), BOD-339 mg/l (against norm of 500 mg/l), COD-707 mg/l (against norm of 1400 mg/l), TSS-263 mg/l (against norm of 1500 mg/l), FDS-468 mg/l (against norm of 2100 mg/l) and Oil & Grease-BDL (against norm of 15 mg/l). Raw effluent received at CETP inlet found meeting the inlet standards prescribed by HSPCB which indicate that member units PETP are operating properly. 2. Analysis results of samples collected from CETP outlet shows pH-7.7 (against norm of 6-9), BOD-31 mg/l (against norm of 30 mg/l), COD-130 mg/l (against norm of 250 mg/l), TSS-16 mg/l (against norm of 100 mg/l) and FDS-472 mg/l (against norm of 2100 mg/l). Values of heavy metals found within the prescribed limits. <p>Removal efficiencies of BOD, COD & TSS were 91%, 82% & 94%, respectively. Characteristics of effluent from CETP Outlet shows marginal non-compliance of w.r.t. consented discharge norms for BOD only.</p>
15.	<p>Major issues:</p> <ol style="list-style-type: none"> 1. Dumping of sludge in lined open area. 2. Disinfection system not working.

16.	<p>Recommendations:</p> <p>a. CETP operating agency is recommended to ensure following:</p> <p>b. Obtain valid Consent to operate(CTO)under Air/Water Acts and authorization under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 from HSPCB.</p> <p>c. Provide designated shaded place for storage of dried sludge.</p> <p>d. Obtain NOC from Haryana Water Resources Authority (HWRA) for abstraction of groundwater from existing borewell within premises</p> <p>e. Shall engage skilled technical manpower to ensure proper operation and maintenance of CETP to meet the consented norms consistently.</p>
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Laboratory analysis results of CETP Inlet and Outlet (16 MLD CETP, Barhi)

S. no.	Parameter	CETP Inlet	Inlet standards prescribed by HSPCB	Filter outlet	CETP Final Outlet	Discharge norms	Compliance status
1.	pH	7.3	6-9	7.3	7.7	6-9	Complying
2.	BOD (mg/L)	339	500	112	31	30	Non-Complying
3.	COD (mg/L)	707	1400	237	130	250	Complying
4.	TSS (mg/L)	263	1500	63	16	100	Complying
5.	TDS (mg/L)	2104	2100	2040	1908	-	Complying
6.	FDS (mg/L)	468	2100	472	472	2100	Complying
7.	NH ₃ -N (mg/L)		-		3	50	Complying
8.	Oil & Grease (mg/L)	BDL	15		BDL	10	Complying
9.	Chloride (mg/L)		-	410	350	1000	Complying
10.	Phenolic compound (mg/L)				BDL	1	Complying
11.	Phosphate		-	0.08	0.27	5	Complying
12.	NO ₃ -N (mg/L)		-	9.43	9.39	10	Complying
13.	Sulphate (mg/L)		-	206	236	1000	Complying
14.	Sulphide (mg/L)				1.6	2	Complying
15.	Antimony (mg/L)		-		0.049	-	Complying
16.	Arsenic (mg/L)		-		BDL	0.2	Complying
17.	Cadmium (mg/L)		-		BDL	0.05	Complying
18.	Chromium (mg/L)		-		0.012	-	Complying
19.	Cobalt (mg/L)		-		BDL	-	Complying
20.	Copper (mg/L)		-		0.019	3	Complying
21.	Iron (mg/L)		-		0.29	3	Complying
22.	Lead (mg/L)		-		BDL	0.1	Complying
23.	Manganese (mg/L)		-		0.172	2	Complying
24.	Nickel (mg/L)		-		0.023	3	Complying
25.	Selenium (mg/L)		-		BDL	0.05	Complying
26.	Vanadium (mg/L)		-		BDL	0.2	Complying
27.	Zinc (mg/L)		-		0.061	5	Complying
28.	Mercury (µg/L)		-		BDL	0.01	Complying

Status of storm water conveyance channel & pumping station

CPCB team also carried out inspection of stormwater conveyance channel being used by various industries and pumping station located outside the CETP premises in the HSIIDC Barhi industrial area complex. Storm water conveyance channel was found dry. However, effluent in small quantity was found filled in the pumping station well (Pump sump). Storm water pumping station found non-operational during visit. Sample was collected to assess the waste water characteristic. Analysis results are tabled below;

S. No.	Parameters	Value
1.	pH	7.6
2.	BOD (mg/L)	202
3.	COD (mg/L)	520
4.	TSS (mg/L)	110
5.	TDS (mg/L)	2188
6.	Chlorides (mg/L)	340
7.	Phosphate (mg/L)	BDL
8.	Nitrate (mg/L)	3.36

- Results reflect the wastewater characteristics similar to untreated sewage/ effluent filled in the storm water pumping well this may be due to discharge of industrial effluent into storm water conveyance channel by member units or due to stored legacy sludge in the sump It is recommended that HSPCB/HSIIDC may examine and take necessary action accordingly.

B. Compliance Status of disclosures made by HSPCB in progress report dated 23.08.2025

S. No	Disclosures made by HSPCB	CPCB remarks
1.	All the effluent discharge point into the storm water drain has been disconnected	<ul style="list-style-type: none"> • Storm water conveyance channel found dry. • Storm water pumping station found non-operational due to lack of

		<p>stormwater. However, wastewater in small quantity found filled in Storm water pump sump. The characteristics of the sample collected from the sump indicated the presence of untreated sewage/effluent which may be due to discharge of industrial effluent into storm water conveyance channel by member units or due to stored legacy sludge in the sump. It is recommended that HSPCB may examine and take necessary action accordingly.</p>
2.	<p>HSI IDC has provided the separate collection and pumping of storm water from the storm water drain.</p>	<p>Separate collection pit for storm water was observed.</p>
3.	<p>Environmentally sound management & disposal of CETP sludge has been made through the Common Hazardous Waste Treatment and Disposal Facility (GEPIL) at Faridabad</p>	<p>CETP has made agreement with authorized sludge disposal facility i.e. M/s Gujarat Enviro Protection and Infrastructure Private Limited (GEPIL).</p> <p>As per provided data dated 16.09.2025, 64 MT dewatered sludge was provided to GEPIL for treatment and disposal.</p> <p>However, the sludge was found stored on lined open area.</p>

4.	Upgradation of 16 MLD CETP such as such as installation of new Dissolved Air Flotation (DAF)/ Oil & Grease Tank, new inlet mechanical screen, replacement of filter media has been undertaken by HSIIDC and CETP operating agency.	New mechanical coarse screen and Dissolved Air Flotation (DAF) found installed at 16 MLD CETP
5.	The HSPCB is doing the monthly monitoring of the 16 MLD and 10 MLD CETPs in Barhi industrial area. As per analysis report 10 MLD CETP is meeting the prescribed discharge standards since March 2025, except June 2025 where the discharge standards were exceeding with regard to TDS discharge standards. The 16 MLD CETP is also meeting the prescribed discharged standards since 15th July 2025, except one sample collected on dated 19th July 2025 which is exceeding with regard to BOD discharge standards.	<ul style="list-style-type: none"> • As per the analysis results, influent at both the CETPs found meeting the inlet norms prescribed by HSPCB • As per the analysis results, treated effluent from both the CETPs found non-complying w.r.t consented parameters for BOD. Values of others parameters found within the limit.

C. Compliance status of recommendations as per joint committee report dated 03.01.2025

Sr. No.	Recommendation by CPCB as per compliance report dated 03.01.2025	Remarks based on inspection dated 07.10.2025
1.	Identification & dismantling of provisions for bypassing of untreated effluents into CETP conveyance channel and storm water drainage system.	<ul style="list-style-type: none"> • Inlet of both the CETP found complying w.r.t norms prescribed by HSPCB for inlet of CETP

		<ul style="list-style-type: none"> • Storm water conveyance channel found dry. However, wastewater in small quantity found filled in Storm water pump sump. The characteristics of the sample collected from the sump indicated the presence of untreated sewage/effluent. • However, wastewater in small quantity found filled in Storm water pump sump. The characteristics of the sample collected from the sump indicated the presence of untreated sewage/effluent this may be due to discharge of industrial effluent into storm water conveyance channel by member units or due to stored legacy sludge in the sump. It is recommended that HSPCB may examine and take necessary action accordingly.
2.	HSI IDC & HSPCB along with CETP member units shall ensure compliance of CETP with respect to inlet norms via comprehensive monitoring and surveillance of member units.	<ul style="list-style-type: none"> • Inlet of both the CETP found complying w.r.t norms prescribed by HSPCB for inlet of CETP.
3.	Obtain Consent under Air/Water Acts and authorization under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 from HSPCB, and NOC from HWRA regarding abstraction of groundwater from existing borewell within premises.	<ul style="list-style-type: none"> • 16 MLD CETP: CETP has applied for the renewal of Consent. • 10 MLD CETP: CETP has applied for the renewal of Consent.
4.	Improvement in efficiency of CETPs to greater than 80 % by carrying upgradation/	BOD, COD & TSS removal efficiency of both the CETPs observed above 80%.

	augmentation in existing treatment scheme and improvement in O & M	
5.	<p>Upgrade 16 MLD CETP as per inlet characteristics:</p> <ul style="list-style-type: none"> i. Installation of DAF system ii. Upgradation of flash mixture with proper mixing arrangement iii. Optimize chemicals dosing of coagulants & flocculants as per CETP inlet quality iv. Replacement of diffusers in SBR basin v. Installation of mechanical screen at inlet vi. Revamping of installed gravity sand filtration system 	<p>Status of upgradation work observed during inspection;</p> <ul style="list-style-type: none"> i. DAF unit found installed at inlet. (Pic. 14) ii. Mechanical agitation found installed for chemical mixing (Pic. 13) iii. Mechanical dosing system for Lime, Alum and polyelectrolyte dosing found installed iv. As per data provided by HSIIDC diffuser in the SBR basin has been replaced. v. Mechanical screen found installed at CETP inlet (Pic. 12) vi. Gravity sand filtration system found operation during visit. Sample was collected for performance evaluation. (Pic. 16)
6.	Provide designated shaded place for storage of dried sludge	Structural work found complete. However, work for covered shade was under progress. (Pic. 18)

4. Conclusion

1. Both the CETPs found were operating without valid consent to operate (CTO) under Air/Water Acts and authorization under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 from HSPCB. However, application copy for obtaining CTO from HSPCB was provided.
2. Raw effluent received at inlet of both CETPs found meeting the inlet standards prescribed by HSPCB which indicate that member units PETP are operating properly.

3. Characteristics of treated effluent from both CETPs outlet shows non-compliance of w.r.t. consented discharge norms for BOD only. Values of heavy metals were found within the notified discharge limit.
4. No treated /untreated effluent observed in storm water conveyance channel during inspection. Storm water pumping station found non-operational. However, wastewater in small quantity found filled in pump sump which indicated characteristics of untreated sewage/effluent, this may be due to discharge of industrial effluent into storm water conveyance channel by member units or due to stored legacy sludge in the sump. It is recommended that HSPCB may examine and take necessary action accordingly.
5. No covered shade for storage of sludge was observed however, structural work for the same was being carried out.
6. Disinfection system (chlorination) found non-operational at both the CETPs outlet.
7. During visit the disclosures made by HSPCB in progress report were verified and it was observed that all points are complied with except non-compliance w.r.t BOD (40mg/l & 31mg/l against notified norm of 30mg/l) at outlets of both CETPs. Values of others parameters found within the limit.

5. Recommendations

Based on the above, following are the recommendations:

1. Obtain valid Consent to operate(CTO)under Air/Water Acts and authorization under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 from HSPCB and NOC from HWRA regarding abstraction of groundwater from existing borewell within premises.
2. Filter media and Filter backwashing shall be checked periodically (6 month) for effective polishing of treated effluent.
3. Proper operation of disinfection system in order to avoid choking of filter media by microbial growth.
4. Pumping of stored wastewater from storm water pump sump to CETP and their treatment be ensured. Further, periodic cleaning of the sump be also ensured.
5. proper O&M of CETPs to be ensured.
6. To ensure that the dewatered sludge should be stored under covered area.

7. Stored legacy dewatered sludge to be removed from the CETP premises and to be provided to TSD facility for final disposal.

Signature of the inspecting team:

Sl No	Name & Designation	Office	Signature
1.	Ms. Reena Satavan, Scientist 'E'	CPCB, Delhi	
2.	Mr. Vipin Kumar, Project Scientist -III	CPCB, Delhi	
3.	Mr. Aakash Mishra, Scientist 'B'	CPCB RD Chandigarh	

Photograph

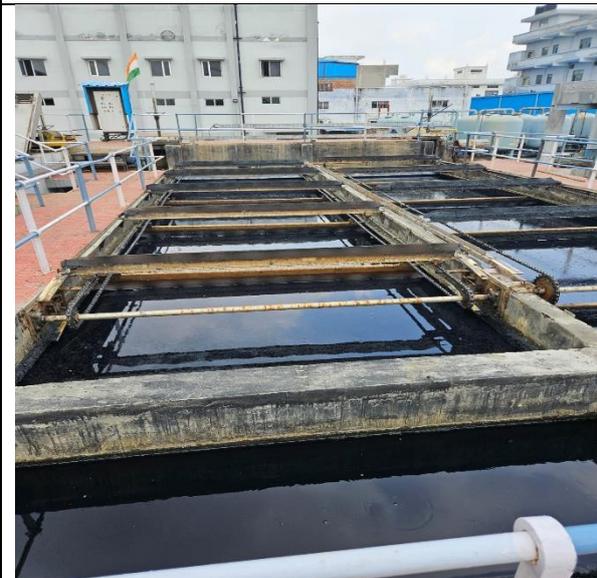
10 MLD CETP



1. ETP Inlet MPS



2. Screens



3. DAF unit



4. Flash Mixer



5. Aeration in SBR Tank



6. Filtration unit



7. Collection of sludge in trolley



8. Centrifuge



9. Sludge storage area (Uncovered)

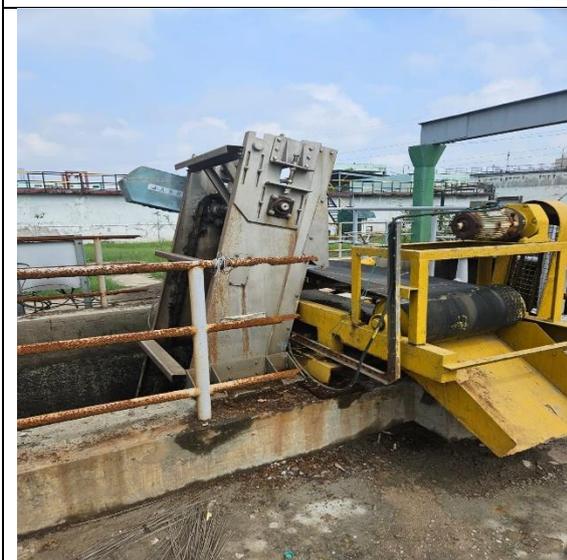


10. Flow meter at ETP outlet



11. OCEMS display – CETP Outlet

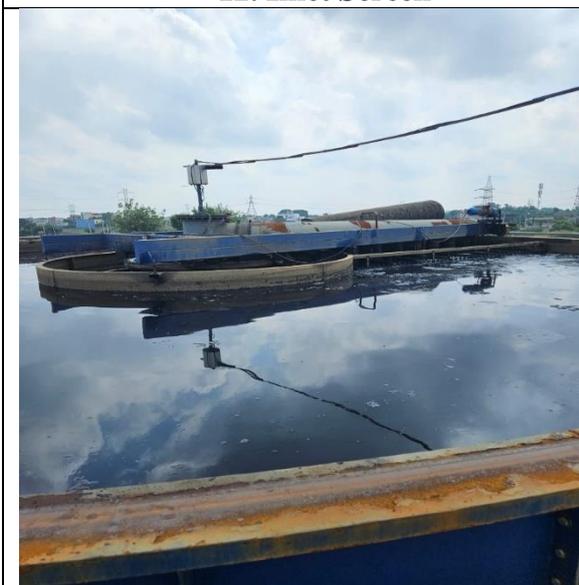
16 MLD CETP



12. Inlet Screen



13. Flash mixture with agitator



14. DAF unit



15. SBR basin



16. Gravity Filter



17. Chlorine Contact Tank



18. Dewatered Sludge storage area



19. Flow meter at CETP Outlet



20. OCEMS installed at CETP Inlet

Item No. 18

Court No. 1

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 622/2024

Varun Gulati

Applicant

Versus

State of Haryana & Ors.

Respondents

Date of hearing: 25.08.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER
HON'BLE MR. ISHWAR SINGH, EXPERT MEMBER**

Applicant: Ms. Mansi Chahal, Mr. S.A. Zaidi and Mr. Kapil Sagar, Advocates

Respondents: Mr. Rahul Khurana, Advocate for R - 1 and 3 (Through VC)
Mr. Lokesh Sinhal, Senior AAG with Ms. Aakanksha, Advocate for
HSIDC (Through VC)
Mr. Siddharth Batra, Ms. Shivani Chawla and Mr. Chinmay
Dubey, Advocates for R - 4 to 9, 11 to 14, 17 to 17, 21 to 60, 62 to
67, 69 to 71, 73 to 82, 84 to 89, 91 to 101, 103, 106, 108 to 110,
112, 114 to 116
Mr. Shrey Tanwar and Ms. Mansi Shukla, Advocates for R - 16
(Through VC)
Mr. Vikram Singh, Ms. Tusharika Sharma and Mr. M.K. Gurv,
Advocates for R - 61, 68 and 104
Ms. Tanisha Samanta and Ms. Radhalakshmi R., Advs. for R-90
Mr. Gigi. C. George, Advocate for NMCG
Mr. Anuj Chaturvedi, Advocate for DUSIB (Through VC)

ORDER

1. In this Original Application, the applicant has raised the issue of violation of norms by Common Effluent Treatment Plants (CETPs) set up at Barhi, Sonapat. The applicant alleges that the industrial effluent is by-passed and discharged in Drain No. 6 which finally meets River Yamuna, therefore, polluting the River Yamuna. The Tribunal on the basis of the Report of Joint Committee by the order dated 08.01.2025 had impleaded 113 industries/units found to be violating the norms. Many of these private respondents have filed their objections.

2. Learned Counsel appearing for the applicant submits that the rejoinder/response to the objections will be filed within four weeks, if required.

3. Haryana State Pollution Control Board (HSPCB) has filed the progress Report dated 23.08.2025 in respect of two CETPs by stating that so far as 10 MLD CETP is concerned, it is meeting the standards since March 2025 except June 2025 where the discharge was exceeding the standards prescribed for TDS. In respect of 16 MLD CETP, it is stated that the CETP is meeting the prescribed standards since 15.07.2025 except one sample collected on 19.07.2025 which exceeded the BOD discharge standards. The progress Report further states that environmental compensation of Rs. 2,52,00,000/- has been imposed on 16 MLD CETP Barhi. In addition, the environmental compensation of Rs. 1,20,00,000/- has been imposed on 16 and 10 MLD CETP and that prosecution for 16 MLD CETP for violating the discharge standards has been launched before the Court of Chief Judicial Magistrate, Sonipat. The progress Report does not disclose the exact period for which the environmental compensation has been imposed on two CETPs.

4. Learned Counsel appearing for the HSPCB seeks four weeks' time to file a further progress Report disclosing the period for which the environmental compensation has been imposed and recovery status of environmental compensation.

5. The Central Pollution Control Board (CPCB) is required to ascertain the status of compliance by 16 and 10 MLD CETPs by cross-checking the disclosures made by HSPCB in the current progress Report. CPCB is not a party in this OA, hence oral prayer made by the Learned Counsel appearing for the applicant to implead CPCB through Member Secretary as

respondent is allowed. Learned Counsel for the applicant is permitted to amend the cause title and serve the newly added respondent-CPCB.

6. The CPCB will collect the samples of inlet and discharge of 16 and 10 MLD CETPs in question to verify compliance with PETP standards and submit the analysis Report at least one week before the next date of hearing. CPCB will also verify final mode of disposal of treated effluents from both CETPs and the other disclosures made in the Report of HSPCB dated 23.08.2025 and respond to the same in the next Report.

7. List on 19.11.2025.

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

Ishwar Singh, EM

August 25, 2025
Original Application No. 622/2024
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